

List of Major cities in India where noise pollution surveys have been conducted :

Sl. No.	City
1.	Ahmedabad
2.	Aurangabad
3.	Bangalore
4.	Bhopal
5.	Bombay
6.	Calcutta
7.	Cochin
8.	Coimbatore
9.	Delhi
10.	Hyderabad
11.	Indore
12.	Jaipur
13.	Kanpur
14.	Lucknow
15.	Madras
16.	Mangalore
17.	Vadodara
18.	Vishakhapatnam

STATEMENT-II

The Steps taken by the Government to reduce noise Pollution include the following .

- Noise Pollution has been included in the amended Air (Prevention and control of Pollution) Act, 1987. Ambient standards in respect of noise for different categories of areas (residential, commercial, industrial and silence zones) have been notified under the Environment (Protection) Act, 1986.
- Noise Limits have also been prescribed for automobiles, domestic appliances and construction equipment at the manufacturing stage itself.
- Code of practice for controlling noise at sources other than industries and automobiles have been evolved by Central

Pollution control Board. These include : Public address system, aircraft operation, railway operation, construction activities and bursting of crackers. State Governments have been asked to implement these codes of practice under the relevant local rules.

- Regulating the movement of heavy vehicles and segregating industries from residential areas.
- Environmental awareness campaigns have been initiated through governmental and non-governmental organisations about environmental obligations.

[Translation]

MARKETING FOR HORTICULTURAL PRODUCE

*766. **Shri Rameshwar Patidar :**
Shri Rajveer Singh :

Will the Minister of Agriculture be pleased to state .

(a) Whether the Government propose to accelerate the efforts in regard to marketing of Horticultural produce;

(b) if so, the efforts being made at present for marketing it in various states;

(c) Whether inadequate importance has been given to publicity and marketing of fruits grown in certain states;

(d) if, so, the factors responsible therefor;

(e) Whether the Union Government propose to further strengthen the basic facilities and propagate about the post-harvesting technology for the Agro-horticulture sector;

(f) if so, the steps being taken/proposed to be taken in this regard; and

(g) the amount earmarked for the said purpose?

The Minister of Agriculture (Shri Balram Jakhar) :

(a) Yes, Sir.

(b) The Government is assisting in strengthening market infrastructure facilities such as cold storages and pre-cooling facilities, grading/packing centres, processing units, refrigerated transport facilities etc. and providing national and international market interligence support, promotion and generic publicity.

(c) No, Sir.

(d) Does not arise.

(e) Yes, Sir.

(f) to (g) Statement is enclosed.

STATEMENT

The Government have taken following schemes for facilitating marketing of Horticultural produce :

S. Schemes No.	Outlays (Rs. in lakhs)	
	VIII Plan	1995-96
(i) Schemes of Department of Agriculture & Cooperation Schemes administered by N.H.B. :		
(a) Integrated project on management of post harvest infrastructure of fruits and vegetables	4700	1500
(b) Development of marketing of horticulture produce through participation in soft loan	5000	1650
(c) Alternate structure for marketing of fruits juices/fruit-based beverages.	135	30
(d) Market information service for horticulture crops.	1150	150
Schemes Administered by Department :		
(e) Promotion of marketing for spices	90	10
(f) Setting up of farmers cooperatives for marketing value added products in spices.	100	-
(g) Marketing and processing of cocoa Schemes administered by NCDC.	30	2.50
(h) Assistance to fruit and vegetable marketing societies	1225	485
(i) Assistance to set up processing units	125	10
(j) Cold storage facilities	1400	225
(ii) Allocations made by other Ministries/ Departments under their schemes		
(a) Ministry of Food Processing Industry		1550
(b) Ministry of Commerce:		
(i) APEDA (Agricultural & Processed Food Products Export Development Authority)		4630
(ii) Spices Board.		194

[English]

ADMISSION IN NAVODAYA VIDYALAYAS

*767. Shri K. G. Shivappa : Will the Minister of Human Resource Development be pleased to state

(a) Whether the students who migrate from one place to another place the problem of admission in schools particularly in Navodaya Vidyalayas;

(b) Whether Government have a special scheme for the benefit of migrant students;

(c) if so, whether the scheme is being modified; and

(d) if so, the details thereof?

The Minister of Human Resource Development (Shri Madhavrao Scindia) : (a) Navodaya Vidyalayas admit fresh students only in class VI and not thereafter. The